



2026:AHC:47778

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 573 of 2026

Sajid Husain

.....Petitioner(s)

Versus

State Of Up And 7 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Surya Kant Kumar, Vinod Kumar Upadhyay
Counsel for Respondent(s)	:	C.S.C., Sudhir Bharti

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1.Writ Petition is dismissed.

2. For order see order of date passed in Writ B No.408 of 2026.

(Chandra Kumar Rai,J.)

February 24, 2026

PS*